GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA STARRED OUESTION NO : 65

STARRED QUESTION NO.: 65 (To be answered on the 24th July 2025)

SUSTAINABLE AVIATION FUEL ROADMAP

*65. DR. PRADEEP KUMAR PANIGRAHY

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government is aware that the global aviation sector has committed to achieve net zero carbon emissions by 2050 and if so, the details thereof;
- (b) whether India is yet to finalise its Sustainable Aviation Fuel (SAF) roadmap including incentivising green airport initiatives and if so, the reasons therefor;
- (c) whether such delay is likely to put Indian aircrafts/carriers at risk of future carbon trade barriers; and
- (d) if so, the corrective steps being taken thereon?

ANSWER

Minister of CIVIL AVIATION नागर विमानन मंत्री

(Shri Kinjarapu Rammohan Naidu)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (D) IN RESPECT OF LOK SABHA STARRED QUESTION NO. 65 FOR REPLY ON 24.07.2025 REGARDING "SUSTAINABLE AVIATION FUEL ROADMAP" ASKED BY DR. PRADEEP KUMAR PANIGRAHY.

(a) & (b) The 41st International Civil Aviation Organization (ICAO) Assembly adopted a long-term global aspirational goal (LTAG) for international aviation of net-zero carbon emissions by 2050 in support of the UNFCCC Paris Agreement's temperature goal. The LTAG does not attribute specific obligations or commitments in the form of emissions reduction goals to individual States. Instead, it recognizes that each State's special circumstances and respective capabilities will inform the ability of each State to contribute to the LTAG within its own national timeframe.

ICAO has adopted a market based measure i.e.Carbon Offsetting Reduction Scheme for International Aviation (CORSIA) to reduce carbon emissions from international aviation. India, being a Member State of ICAO, is under obligation to comply with the mandatory phase of CORSIA from the year 2027. Under the CORSIA scheme, airlines are required to offset their emissions, above a set baseline of 2019. The CORSIA scheme is applicable for international flights only. Based on the recommendations of the Fifth Meeting of the National Biofuel Coordination Committee (NBCC) held on 24.11.2023, the indicative blending targets of 1% by 2027, 2% by 2028 and 5% by 2030 of Sustainable Aviation Fuel in Traditional Aviation Fuel, initially for international flights, have been approved.

Ministry of Civil Aviation has advised all the operational airports with scheduled operations and developers of the upcoming Greenfield Airports to work towards achieving Carbon Neutrality & Net Zero which inter-alia includes use of green energy. Bengaluru Airport has achieved the highest Carbon Accreditation Level 5 of Airports Council International (ACI), whereas Delhi, Mumbai and Hyderabad airports have achieved Level 4+ ACI accreditation. These airports have become Carbon neutral. So far, a total of 88 airports have switched over to 100% green energy usage.

(c) & (d) Does not arise in view of (a) & (b) above.
